

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016
APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016

In the matter of:

M/s Aravali Transmission Service Company Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Shankar
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 to 4

APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

In the matter of:

M/s Maru Transmission Service Co. Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Shankar
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan
Ms. Swapna Seshadri

: Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 to 4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **13.12.2017** .

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson